

Dismissal

IN THE CENTRAL ADMINISTRATIVE TRIAUNAL
AHMEDABAD BENCH

U

O.A. No. 206 of 1990
Exx No.

DATE OF DECISION 17.12.1991

Shri R.S. Sisodia Petitioner

Mr. Y.V. Shah Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

Mr. B.R. Kyada Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. R.C. Bhatt : Member (J)

The Hon'ble Mr.

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?



Shri R.S. Sisodia

.. Applicant

Versus

Union of India & Ors.

.. Respondents

O.A. No. 206 of 1990

O R D E R

Dated : 17.12.1991

Per : Hon'ble Mr. R.C. Bhatt .. Member (J)

Shri Y.V. Shah, learned advocate for the applicant requests to take this matter on Board today as the applicant wants to withdraw this original application. Request is granted. The matter is taken on Board today. Mr. Shah submits that as reference has already been made by the Central Government to the Industrial Tribunal Ahmedabad, the applicant seeks to withdraw the original application. Mr. Shah also submits that the learned Advocate Mr. B.R. Kyada for the respondents has endorsed on this withdrawal application as "noted". Hence permission to withdraw granted. O.A. is disposed of as withdrawn.

R C Bhatt

(R C Bhatt)
Member (J)